

Customs, ITBP, Coast Guards etc. Training programmes on wildlife enforcement and implementation were also conducted for all these organisations at New Delhi and Dehradun during, 1995.

- (viii) A "Tiger Crisis Cell" has been set up in the Ministry to suggest improvement in the management of tiger bearing areas of the country.
- (ix) The State Governments have been advised to strengthen vigilance and intensify patrolling.
- (x) Steps are being initiated to set up "Special Strike Force" in the Project Tiger areas;
- (xi) A Protocol has been signed with the Govt. of peoples' Republic of China to coordinate bilateral issues concerning tiger conservation and to check smuggling and the illegal trade of tiger bones and other parts of its body; and
- (xii) Steps have been initiated by the Government to establish the 'Global Tiger Forum' for strengthening international cooperation to curb poaching of tiger and to coordinate efforts for the conservation of tiger and its habitat through out the tiger range countries.

[Translation]

#### Revenue Earned Through Toll Tax

2995. SHRI RAMDAS ATHAWALE: Will the Minister of SURFACE TRANSPORT be pleased to state the total amount of revenue earned through toll tax on the bridges of the National Highways in the country during the last three years, State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): A statement is attached.

#### Statement

(Rs. in lakhs)

Sl. No.	Name of State	Fee Collected 1995-96	Fee Collected 1996-97	Fee Collected 1997-98
1	2	3	4	5
1.	Andhra Pradesh	726.76	587.36	505.00
2.	Assam	51.03	39.80	61.10
3.	Bihar	26.93	0.00	12.04
4.	Goa	165.91	71.56	0.00
5.	Gujarat	593.40	647.42	1281.58
6.	Haryana	304.61	0.00	0.00
7.	Karnataka	171.03	136.78	209.01

	1	2	3	4	5
8.	Kerala		251.93	282.47	335.70
9.	Madhya Pradesh		563.91	657.06	624.73
10.	Maharashtra		868.50	812.43	571.00
11.	Manipur		2.65	2.19	0.30
12.	Meghalaya		77.08	59.50	60.50
13.	Orissa		187.62	225.20	226.82
14.	Punjab		92.95	178.87	79.23
15.	Rajasthan		455.96	495.83	605.81
16.	Tamil Nadu		124.94	67.92	147.44
17.	Uttar Pradesh		539.65	597.27	721.21
	Total		5204.86	4861.66	5441.47

[English]

#### Jawahar Navodaya Vidyalaya

2996. SHRIMATI GEETA MUKHERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Jawahar Navodaya Vidyalayas in the country; State-wise;

(b) the number of students studying in these schools till April, 1998 and per capita expenditure incurred on them during the last three years, State-wise; and

(c) the number of such Vidyalayas proposed to be set up in the next five years, State-wise and location-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) The number of Jawahar Navodaya Vidyalayas sanctioned and districts yet to be covered State-wise is given in the statement attached. During next five years the Samiti proposes to open on an average, one Jawahar Navodaya Vidyalaya in each of the districts as envisaged in the scheme subject to availability of funds and concerned State Government/Union Territory providing suitable land free of cost and temporary accommodation to run the Vidyalayas till the Navodaya Vidyalaya Samiti constructs its own buildings.

A total of 1,16,063 students were enrolled in these Vidyalayas till April, 1998. A statement showing the average per capita expenditure excluding cost of construction incurred on students during the last three years is given below:

1995-96	Rs.	11,278.00
1996-97	Rs.	12,237.00
1997-98	Rs.	14,879.00

**Statement**

*State-wise details of JNVs sanctioned and uncovered districts as on April, 1998*

Sl. No.	Name of State/UT	JNVs Sanctioned	Uncovered Districts
01.	Andhra Pradesh	22	01
02.	Arunachal Pradesh	08	03
03.	Bihar	48	03
04.	Gujarat	12	07
05.	Haryana	14	02
06.	Himachal Pradesh	10	02
07.	Kerala	12	02
08.	Maharashtra	28	05
09.	Sikkim	03	01
10.	Nagaland	04	03
11.	Uttar Pradesh	47	16
12.	Delhi	02	02
13.	Assam	18	05
14.	Andaman & Nicobar	02	
15.	Chandigarh	01	
16.	Dadra & Nagar Haveli	01	
17.	Daman & Diu	02	
18.	Goa	02	
19.	Jammu & Kashmir	14	
20.	Karnataka	20	
21.	Lakshadweep	01	
22.	Madhya Pradesh	45	
23.	Manipur	08	
24.	Meghalaya	06	
25.	Mizoram	03	
26.	Orissa	16	
27.	Pondicherry	04	
28.	Punjab	12	
29.	Rajasthan	29	
30.	Tripura	03	
<b>Total</b>		<b>397*</b>	<b>52*</b>

\* Targets as per number of districts at the commencement of VII Plan.

**New Telephone Exchanges in Kerala**

2997. SHRI MULLAPALLY RAMACHANDRAN:

SHRI G.M. BANATWALLA:

SHRI A.C. JOS:

SHRI S. AJAYA KUMAR:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to open any new telephone exchanges in Kerala during 1998-99;

(b) if so, the details thereof;

(c) the number of telephone exchanges expanded in the State during the last three years;

(d) the progress made so far in the expansion work of the Vagamon Telephone Exchange at the Ernakulam District and Telephone exchanges in Ponnani region of Kerala;

(e) whether there is any proposal for the expansion of any telephone exchange during the current financial year;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYSTHA): (a) Yes, Sir.

(b) 56 New telephone exchanges are proposed to be opened in Kerala during 1998-99 subject to the availability of funds, equipments and infrastructure. Details are in the statement-I attached.

(c) 1129 telephone exchanges were expanded in the state during the last three years.

(d) Vagamon telephone exchange in Ernakulam SSA was expanded from 56 lines MILT to 88 lines C-DOT RAX on 9/2/98. Details of exchanges expanded in Ponnani region of Kerala during 1997-98 are in the statement-II attached.

(e) Yes, Sir.

(f) Expansion of the existing telephone systems is proposed at several places during the current financial year subject to the availability of funds, equipments and infrastructure. Details are in the statement-III attached.

(g) Does not arise.